

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1291
TO BE ANSWERED ON 19.09.2020**

PLACEMENT AGENCIES EXPORTING MONEY FROM UNEMPLOYED

†1291. SHRI ASHOK KUMAR RAWAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether in the country, especially in metropolitan cities, various agencies are functioning which extort money from unemployed people in the name of registration or by promising them to provide employment;**
- (b) if so, the details thereof as on date;**
- (c) whether the Government proposes to take action against such agencies and to formulate some legislation for their monitoring, if so, details thereof; and**
- (d) if not, reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): States/UTs have been advised to regulate the conduct of private placement agencies. Complaints, if any are received by respective State Governments/UT administration and are dealt under the provisions of IPC or others prevailing Acts under which such establishments are registered. Central Government and many State Governments have launched online job-portals so that job-seekers can connect with the employer and vice-versa free of cost. Central Government is also assisting State Governments to modernize employment exchanges for providing employment services to job seekers.
